

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 36 of 2019 &
IA NOS. 1853 of 2018 & 343 OF 2019**

Dated : 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Marakka Solar Power Project LL.P & Anr. Appellant(s)
Vs.
Mangalore Electricity Supply Company Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

Pleading are complete. List the matter for hearing on **11.11.2019.**

**(S. D. Dubey)
Technical Member**

Pr/pk

**(Justice Manjula Chellur)
Chairperson**